

passed by the Lok Sabha at its sitting held on the 31st August, 1959."

- (ii) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 7th September, 1959, agreed without any amendment to the Government Savings Certificates Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 31st August, 1959"
- (iii) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 7) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 3rd September, 1959, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (iv) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Kerala Appropriation Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 1st September, 1959, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.20 hrs.

COMMITTEE ON PETITIONS

MINUTES

Shri Barman (Cooch-Bihar—Reserved—Sch. Castes): Sir, I beg to lay on the Table a copy each of the Minutes of the sittings (Thirty-third to Thirty-seventh) of the Committee on Petitions held during the Eighth Session.

12.20½ hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

SIXTH REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Sixth Report of the Committee on Subordinate Legislation.

12.20½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTIETH REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Fiftieth Report of the Committee on Private Members' Bills and Resolutions.

12.20½ hrs.

COMMITTEE ON PETITIONS

SEVENTH REPORT

Shri Barman (Cooch-Bihar—Reserved—Sch. Castes): I beg to present the Seventh Report of the Committee on Petitions.

12.21 hrs.

CORRECTION OF REPLY TO STARRED QUESTION NO. 1978

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): Sir, on behalf of Shri Kanungo, I beg to make a statement.